

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 1181
TO BE ANSWERED ON 06.02.2026

NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS (NCPCR)

1181: SHRIMATI MANJU SHARMA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has framed any guidelines to regulate the participation of children in television channels, reality shows and advertisements;
- (b) If so, the details thereof;
- (c) whether any national workshop has been organised by the State Commissions for Protection of Child Rights to review the said guidelines;
- (d) If so, the details thereof;
- (e) whether the NCPCR proposes to frame new guidelines, in consultation with the State Commissions, to protect the rights of children and regulate their participation in such programmes; and
- (f) if so, the details thereof and the time by which such guidelines are likely to be issued

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANN PURNA DEVI)

(a) and (b): The National Commission for Protection of Child Rights (NCPCR) had initially formulated and issued the **“Guidelines to Regulate Child Participation in TV Serials, Realty Shows and Advertisements”** in the year 2011. These Guidelines are available on website of NCPCR at link https://www.ncpcr.gov.in/uploads/1684498400646767e0a92f9_guidelines-tv-serial.pdf. Subsequently, incorporating the new laws/ amendment of the existing laws, policies, views /suggestions received from stakeholders and keeping the best interest of children in mind, new Guidelines titled **“Guidelines for Child and Adolescent Participation in the Entertainment Industry”** were formulated and issued in the year 2023. These Guidelines are available on website of NCPCR at link: https://www.ncpcr.gov.in/uploads/16844053596465fc6f115d1_guidelines-for-child-and-adolescent-participation.pdf.

(c) and (d): NCPCR does not maintain the data regarding National Workshops organized by the State Commissions in the country.

(e) and (f): There is no proposal, as of now, to frame any New Guidelines by NCPCR in consultation with the State Commissions.
